

The Deputy Minister of Planning (Shri S. N. Mishra): (a) No.

(b) Does not arise.

Shri N. M. Lingam: May I know if Government expect a report from this Delegation in the near future?

Shri S. N. Mishra: There seems to be some confusion about this Delegation. There was another United Nations Mission which visited the community project areas and the United Nations published their report. But this Delegation to which reference has been made was not required to submit any report.

Mr. Speaker: Now, that exhausts the questions.

WRITTEN ANSWERS TO QUESTIONS

AUCTION OF PLOTS IN DELHI

*137. **Sardar Hukam Singh:** Will the Minister of **Rehabilitation** be pleased to state:

(a) the number of plots offered for sale by auction in Delhi and the surrounding Displaced Persons Colonies;

(b) the number of plots purchased by (i) displaced persons (ii) others; and

(c) whether any of these plots, which has been previously allotted to a displaced person and for which a portion of the price has been paid has had to be subsequently forfeited?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) 230.

(b) All these plots were purchased by displaced persons.

(c) No.

WORLD TRADE SURVEY

*140. **Shri Nanadas:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether it is a fact that the trade and economic experts from 50

Commonwealth countries and colonies undertook a World Trade Survey;

(b) if so, what were the findings of the Survey in relation to the interests of India;

(c) whether the question of Imperial Preference was also discussed in the Conference held for the Survey; and

(d) if so, what was the stand taken by Government in this regard?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) I presume that the hon. Member is referring to the meeting of the representatives of Commonwealth countries and British Colonies held in London from the 5th to the 12th October, 1954, in connection with the review of the General Agreement on Tariffs and Trade. If this presumption is correct, I believe Commonwealth Trade was surveyed at this meeting.

(b) to (d). The meeting was held for the purpose of exchanging views and was not a conference for reaching decisions. No. specific proposal concerning the subjects discussed was put forward and there was, therefore, no occasion for Government to take any particular stand on matters like Imperial Preference, etc.

TRANSFORMER FACTORY

*143. **Shri S. K. Razmi:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether any transformer factory is to be started in Travancore-Cochin in the near future;

(b) if so, by what time it will start production;

(c) whether it will be a private concern or state-owned;

(d) whether any financial assistance is to be given by the Centre; and

(e) if so, to what extent?

The Minister of Commerce (Shri Karmarkar): (a) Yes, Sir.

(b) Precise information is not available. The latest progress report received from the firm shows that 1/3 of the present issue of capital of Rs. 10 lakhs has been raised; 10 per cent. of the machinery ordered has been received and construction and erection of the factory is in progress.

- (c) Private.
 (d) No, Sir.
 (e) Does not arise.

DISTRICT PLANNING COMMITTEES

*146. **Shri D. C. Sharma:** Will the Minister of Planning be pleased to state the names of the states where Planning bodies at the district level have been formed?

The Deputy Minister of Planning (Shri S. N. Mishra): Local Planning or Development Committees have been set up at district level in most States. In Assam such committees were constituted for Sub-divisions and in Jammu and Kashmir for Tehsils. In Mysore, proposals for setting up district development committees are under consideration.

COMMUNITY PROJECTS IN JAMMU AND KASHMIR STATE

*150. **Th. Lakshman Singh Charak:** Will the Minister of Planning be pleased to state:

- (a) the progress made in the Community Projects in the State of Jammu and Kashmir; and
 (b) what further assistance Government have offered to the State Government for development of the Community Projects in 1954-55?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) Information is being obtained from the State Government and will be laid on the Table of the House, when received.

(b) Ten National Extension Service Blocks were allotted to the State in 1953-54. The question of converting

some of them into Community Project Blocks is proposed to be considered early in January, 1955.

PENCILS

*151. **Shri Kelappan:** Will the Minister of Commerce and Industry be pleased to state:

- (a) the total production of lead pencils during the period from the 1st April to the 30th September, 1954;
 (b) the installed capacity of the industry;
 (c) whether it is a fact that the production is very low as compared to the installed capacity; and
 (d) if so, the main reasons therefor?

The Minister of Commerce (Shri Karmarkar): (a) 141,337 gross.

(b) 597,000 gross per annum (approximately).

(c) Yes, Sir.

(d) Presumably lack of demand for the indigenous product.

IRRIGATION SCHEMES IN MADHYA BHARAT

*161. **Shri B. D. Shastri:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether the work on any of the three major Irrigation Schemes in Madhya Bharat State has started;

(b) if not, whether any decision has been taken; and

(c) if so, by what time the work is expected to start?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) to (c). A statement giving the requisite information is laid on the Table of the House. [See Appendix I, annexure No. 43.]